

## BUSINESS ADVISORY COMMITTEE

(Seventeenth Lok Sabha)

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### FORTY-SECOND REPORT

(Presented on 24/7/2023)

The Business Advisory Committee held a sitting on Wednesday, the 19<sup>th</sup> July, 2023.

2. The Committee recommended the allocation of time to the following items of business as shown against each:-

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| (1) Discussion on Statutory Resolution seeking disapproval of the Government of National Capital Territory of Delhi (Amendment) Ordinance, 2023 (No. 1 of 2023) promulgated by the President of India on the 19 <sup>th</sup> of May, 2023 and consideration and passing of the Government of National Capital Territory of Delhi (Amendment) Bill, 2023, <i>after its introduction – To replace an Ordinance.</i> | <b>3 Hours</b>                                |
| (2) The Forest (Conservation) Amendment Bill, 2023, <i>after it is reported by Joint Committee.</i><br><i>(Consideration and passing)</i>  | <b>3 Hours</b>                                |
| (3) The National Nursing and Midwifery Commission Bill, 2023, <i>after its introduction.</i><br><i>(Consideration and passing)</i>   | <b>3 Hours<br/>(May be taken up together)</b> |
| (4) The National Dental Commission Bill, 2023, <i>after its introduction.</i><br><i>(Consideration and passing)</i>  |   |
| (5) The Digital Personal Data Protection Bill, 2023, <i>after its introduction.</i><br><i>(Consideration and passing)</i>  | <b>4 Hours</b>                                |
| (6) The Advocates (Amendment) Bill, 2023, <i>after its introduction.</i><br><i>(Consideration and passing)</i>   | <b>2 Hours</b>                                |
| (7) The Registration of Births and Deaths (Amendment) Bill, 2023, <i>after its introduction.</i><br><i>(Consideration and passing)</i>   | <b>2 Hours</b>                                |

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| (8) The Constitution (Jammu and Kashmir) Scheduled Castes Order (Amendment) Bill, 2023, <i>after its introduction.</i><br><i>(Consideration and passing)</i> | } | <b>2 Hours<br/>(May be taken up together)</b> |
| (9) The Constitution (Jammu and Kashmir) Scheduled Tribes Order (Amendment) Bill, 2023, <i>after its introduction.</i><br><i>(Consideration and passing)</i> |   |   |
| (10) The Jammu and Kashmir Reservation (Amendment) Bill, 2023, <i>after its introduction.</i><br><i>(Consideration and passing)</i>                          |   |   |
| (11) The Constitution (Scheduled Castes) Order (Amendment) Bill, 2023, <i>after its introduction.</i><br><i>(Consideration and passing)</i>                  | } | <b>2 Hours</b>                                |
| (12) The Mines and Mineral (Development and Regulation) Amendment Bill, 2023, <i>after its introduction.</i><br><i>(Consideration and passing)</i>           | } | <b>2 Hours</b>                                |
| (13) The Offshore Areas Mineral (Development and Regulation) Amendment Bill, 2023, <i>after its introduction.</i><br><i>(Consideration and passing)</i>      | } | <b>2 Hours</b>                                |
| (14) The Cinematograph (Amendment) Bill, 2023, <i>after it is introduced, considered and passed by Rajya Sabha.</i>  | } | <b>2 Hours</b>                                |

**NEW DELHI;**  
**19<sup>th</sup> July, 2023**  
**Ashadha 28, 1945 (Saka)**

**Om Birla**  
**Chairperson,**  
**Business Advisory Committee.**